

[Shri Priya Gupta]

which McMahan line, whether the Chinese interpreted McMahan line or this Government's interpreted McMahan line is to be taken, how can the Government decide and stick to the Resolution?

Mr. Speaker: Order, order.

Shri Priya Gupta: The Chinese position, could he call it invasion or aggression? The Prime Minister referred to two McMahan lines. We want a clarification.

Mr. Speaker: Order, order; would he sit down or not? Is this a point of order?

Shri Priya Gupta: Yes.

Mr. Speaker: No. It is not. Order, order now. Would he leave this to me? Have I to decide or would he decide for himself that this is a point of order?

श्री प्रकाशवीर शास्त्री (बिजनौर) :

अध्यक्ष महोदय, आपको धन्यवाद देते हुए कि इस अगली दीवार के पीछे वालों की बात आपने सुनी, मैं प्रधान मंत्री जी से जानना चाहता हूँ कि जिन मित्र राष्ट्रों ने इस विपत्ति में

अध्यक्ष महोदय : अगली दीवार को यह खयाल रखना चाहिये कि यह इल्जाम मेरे ऊपर हो रहा है, और वाक्या है कि जब उनकी दीवार खड़ी हो जाती है तो उससे गुजरना मुश्किल हो जाता है ।

श्री बागड़ी (हिसार) : आप तो दीवार से भी ऊंचे हैं । हंसी

अध्यक्ष महोदय : अगर ऐसे रिमाक्स पर माननीय सदस्य हंसा न करें तो शायद वह दूसरी दफा न हों । क्योंकि मेम्बर साहिबान इन पर हंसते हैं और इनको एजाय करते हैं इसलिए ऐसे रिमाक्स को दोबारा करने का एनकरेजमेंट मिलता है ।

श्री प्रकाशवीर शास्त्री : मैं यह जानना चाहता हूँ कि जिन मित्र राष्ट्रों ने इस विपत्ति काल में हमको सहयोग दिया है, जहां हमारे स्वाभिमान के यह अनुकूल है कि इस विपत्ति में हम उनसे गाइड न हों, और अपने सम्बन्ध में स्वयं निर्णय लें, तो क्या वहां यह आवश्यक नहीं है कि जो विपत्ति काल में हमारे साथी हैं, इस युद्ध विराम सम्बन्धी घोषणा में या और इसी प्रकार के निर्णय लेते समय हम अपने उन साथियों की राय लें या उनकी प्रतिक्रिया जानें ? क्योंकि समाचारपत्रों में भी उनकी कुछ प्रतिक्रियायें प्रकाशित हुई हैं । क्या भारत सरकार को उन्होंने अपनी कुछ प्रतिक्रियायें भेजी हैं ? यदि हां, तो सरकार की उस सम्बन्ध में क्या सम्मति है ?

अध्यक्ष महोदय : यह बिल्कुल अलग सवाल है । इस के जवाब की जरूरत नहीं है ।

श्री बागड़ी : अध्यक्ष महोदय, मुझे मौका दिया जाये . .

अध्यक्ष महोदय : मैं और मौका नहीं दे सकता ।

शास्त्री जी ने जो सजेशन दिये हैं उनको गवर्नमेंट ने सुन लिया है और उन पर ध्यान देगी ।

Shri Raghunath Singh (Varanasi): Sir, under Rule 197, I call the attention of the Minister of Defence to the following matter of urgent public importance and I request that he may make a statement thereon:

Transfer of prisoners of war by the Chinese.

Mr. Speaker: That has been answered.

12.54 hrs.

PUBLIC ACCOUNTS COMMITTEE
FOURTH REPORT

Shri Tyagi (Dehra Dun): I beg to present the Fourth Report of the Pub-

lic Accounts Committee on the Appropriation Accounts (Defence Services), 1960-61 and Audit Report, 1962.

ESTIMATES COMMITTEE

EIGHTH REPORT

Shri Dasappa (Bangalore): I beg to present the Eighth Report of the Estimates Committee on Action taken by Government on the recommendations contained in the Hundred and twenty-eighth Report of the Estimates Committee (Second Lok Sabha) on the Ministry of Food and Agriculture (Department of Food)—Central Warehousing Corporation.

Shri Ranga: Mr. Speaker, may I make a submission regarding the two Committees? Now that we are spending so much, would it be possible to direct the Estimates Committee to give some special attention to the examination of Defence Expenditure and suggest ways and means of economy?

Mr. Speaker: I will do that.

12.55 hrs.

PAPERS LAID ON THE TABLE

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN BY MINISTERS

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions shown against each:—

- (i) Statement No. I—Third Session, 1962 (Third Lok Sabha) [See Appendix I, annexure No. 92].
- (ii) Supplementary Statement No. II—Second Session, 1962 (Third Lok Sabha) [See Appendix I, annexure No. 93].

(iii) Supplementary Statement No. V—First Session, 1962 (Third Lok Sabha) [See Appendix I, annexure No. 94].

(iv) Supplementary Statement No. V—Sixteenth Session, 1962 (Second Lok Sabha) [See Appendix I, annexure No. 95].

(v) Supplementary Statement No. VIII—Fifteenth Session, 1961 (Second Lok Sabha) [See Appendix I, annexure No. 96].

(vi) Supplementary Statement No. XVI—Thirteenth Session, 1961 (Second Lok Sabha) [See Appendix I, annexure No. 97].

ANNUAL ADMINISTRATIVE REPORT OF IMPORT AND EXPORT TRADE CONTROL ORGANISATION

The Minister of Supply in the Ministry of Economic and Defence Co-ordination (Shri Hathi): I beg to lay on the Table a copy of Annual Administrative Report of the Import and Export Trade Control Organisation for the year 1961-62. [Placed in Library. See No. LT-636/62.]

12.56 hrs.

EMERGENCY RISKS (GOODS) INSURANCE BILL

The Minister of Finance (Shri Morarji Desai): I beg to move:

“That the Bill to make certain provisions for the insurance of goods in India against damage by enemy action during the period of emergency, be taken into consideration.”.

The House has adopted a Bill to provide for personal injuries to civilian personnel as a result of the risks and hazards arising out of the present emergency. The schemes of insurance which we are proposing to introduce, to deal with the consequences or possible consequences of enemy action, so-